

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 21.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/327/IB/2018  
PETITION NUMBER : CP/540/IB/2018  
NAME OF THE PETITIONER(S) : INDIAN OVERSEAS BANK  
NAME OF THE RESPONDENT(S) : PRC INTERNATIONAL HOTELS PVT LTD & 2  
UNDER SECTION : SECTION 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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M. Gagan Bothra

M. Gagan

F. Lakshman Arora

F. Lakshman Arora

DEENADHAYALAN

for Venkata Sivakumar  
IRP

ORDER

Applicant present. Representative for the IRP viz., Mr. Venkata Sivakumar present. Mr. Gagan Bothra/Respondent present and he is directed to file reply on next date of hearing. Put up on **24.08.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)

MEMBER (JUDICIAL)

ghk